

Year	Total Allocation (Rs. Lakhs)	Per Capita (Rs.)
1992-93	13347	20.1
1993-94	16284	24.6

(b) Planning Commission provides Central Plan assistance to the States as bloc., grants and not as assistance to individual sectors/programmes. Sectoral outlays are provided within the overall size fixed for the Annual Plans.

(c) Does not arise.

#### **Disposal of Pension Cases**

3177. SHRI PRAMOTHEES MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the defence cantonment authorities working under the Cantonments Act of 1924 have been withholding payments of pensions to their ex-employees;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No, Sir.

(b) and (c). Do not arise in view of (a) above.

#### **Development of Vigyan Bhawan**

3179. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Vigyan Bhawan has been further modified recently; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). The Vigyan Bhawan was damaged by fire in April. Thereafter it was renovated and put into use in Nov. 1994. No further modification has been done after November, 1993.

#### **Development of NCR**

3180. SHRIMATI VASUNDHARA RAJE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the matching amount has been contributed by the participating States for the development of National Capital Region Plan during the Eighth Five Year Plan; and

(b) if so, the details thereof. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) The State Government of Uttar Pradesh and Rajasthan have made the following contribution upto June, 1994 for executing the NCR projects during the period from 1992-93 to 1994-95.

Uttar Pradesh	—	Rs. 16.62 crores
Rajasthan	—	Rs. 9.75 crores